

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/07/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/84/(IB)/2017
NAME OF THE PETITIONER(S) : CREATIVE LTD
NAME OF THE RESPONDENT(S) : INTAN EXIM PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. Mr. Zaffarullah Khan
for
T. Magendran

counsel for Respondent


6/7/17

ORDER

Counsel for petitioner called absent. No representation. Proxy representing counsel for respondent on record present and prayed time for submitting arguments. Time extended at request. Put up on **12.07.2017 at 10.30 A.M.**


(K. Anantha Padmanabha Swamy)
Member (Judicial)